

13.8.93

4
 Hon. Mr. Maharaaj-Din, JM.
 Hon. Mr. B.K. Singh, AM.

A/2

None appeared on behalf of the applicant. On the request of Sri S.C. Tripathi, learned Counsel for the alleged Contemner, 4 weeks further time is allowed to file C.A. list this case on 14.10.93 for orders.

[Signature]
 AM.

[Signature]
 JM.

(m)

MP 1639/93

5

9-9-93

Hon Justice R.K. Varma - VC

Advocates have resolved not to work today on account of Peharai Bawal. Absented to 10-9-93 for orders.

Bar
 Justice

6

10.9.93

Hon. Mr Justice R.K. Varma, VC

List this Cont. petition also on 17.9.93 for orders.

VC.

4
17-9-93

Han-A-K. Guba J.M.

Due to reference
the is advanced
to 30-9-93 for
orders.

BAC
th

on
Content decided
on the main
order sheet of
on 854/93.

to